

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2792
ANSWERED ON:18.08.2011
SGSY PROJECTS
Deshmukh Shri K. D.;Ramkishun Shri

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of proposals received by the Union Government from various States under the Swarna Jayanti Gram Swarozgar Yojana (SGSY), State-wise, during the last three years and the current year;
- (b) the number of proposals sanctioned and those still lying pending with the Government;
- (c) the amount of funds sanctioned, released and spent on each project during the last three years and the current year, State-wise;
- (d) whether the Government has received demands for additional funds under SGSY from various State Governments;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government to implement SGSY effectively?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): The Ministry receives Special Project proposals under Swarna Jayanti Gram Swarozgar Yojana from the State Governments and other Agencies for approval/sanction. These proposals are scrutinized for their compliance with the guidelines of Special projects under SGSY. Proposals which comply with the basic parameters of the guidelines are appraised through two inter-Ministerial Committees for screening and approval. Proposals which do not comply with the basic parameters of the guidelines are returned. State-wise number of proposals received, sanctioned, pending and returned during the last three years and current year are given in Annexure-I.

(c): Year-wise and State-wise funds sanctioned/released are given in Annexure-II.

(d): No, Sir

(e): Does not arise.

(f): The Swarnajayanti Gram Swarozgar Yojana (SGSY) is a major self-employment programme for the rural poor and is under implementation since 01.04.1999. The following steps have been taken for effective implementation of the scheme:

i. The scheme is being monitored through on-line monitoring mechanism for Financial & Physical progress reports. All the DRDAs are linked with the Ministry of Rural Development for sending their progress reports/ quarterly progress reports.

ii. Regular review of the programme in the meeting of the State Level SGSY Committee in each State/ UT and by the Central Level Coordination Committee.

iii. Vigilance and Monitoring Committee have been formed at the State, District and Block levels for monitoring of the implementation of the programme. Local MPs and MLAs are the members of the District and Block Level Committees.

iv. Regular monitoring of the programme at the State/ Central Level, on the basis of monthly, and annual progress reports.

v. Visit of the Area Officers of the Ministry at regular intervals to States/ DRDAs.

vi. Annual meetings of Project Directors of DRDAs and Quarterly performance Review Committee meetings.